



RRD/RR_Div/TG/1039/208/2014

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 818, 819 and 820 of 2014 and 9868 of 2023
Certificate No. 208 of 2014

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 1089, 1090 and 1091 of 2014 and 9868 of 2023- Release of attachment of bank accounts/lockers, Demat accounts & Mutual Fund folios

1. Whereas a **Recovery Certificate 208 of 2014 dated July 11, 2014** has been drawn up by the Recovery Officer in the above proceedings for recovery of sum of Rs. 6,09,044 (i.e. Rupees Six Lakh Nine Thousand and Forty-Four only) along with further interest, all costs, charges and expenses etc. against **Mastermind Mercantile Co-Op. Ltd. [PAN: NA] [“Defaulter”]**.
2. And whereas Notices of Attachment in the above proceedings dated July 11, 2014 and March 27, 2023 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate;
4. In view of the above, you are hereby directed to release the bank accounts/lockers/demat accounts/mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment;
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 04th day of December, 2025

SEAL



RECOVERY OFFICER

JAYEETA RAY

जयेंता रे
Dy. General Manager & Recovery Officer
उप महाप्रकारक व वसुली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनियम बोर्ड
Mumbai
मुंबई

Copy to:

Mastermind Mercantile Co-Op. Ltd.

PAN: NA

Address: Narayan Building, 3rd Floor, 23 Laxmi Napoo Road, Dadar East, Mumbai - 400014